

DIVISION BENCH

ITEM NO. 103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 486/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	SRV TECHNO ENGINEERING PVT LTD V/S PURVANCHAL VIDYUT VITRAN NIGAM LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Rohit Arora, Adv. : *For the Operational Creditor*
Sh. Shishir Dwivedi proxy for Sh. Manu Khare, Adv. : *For the Corporate Debtor*

ORDER

Heard the Ld. Counsels for the parties.

Let the matter be listed on 9th December, 2022 for arguments. In the meantime, if the Ld. Counsels for the parties want to file written submissions, they may do so within two days.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

06th December, 2022

*Kumud Narayan
(PS)*